

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

ORDER SHEET OF THE HEARING ON 3rd MAY, 2024, 03:00 P.M.

**CP (CAA)/2/GB/2023
In (CA (CAA)/2/GB/2023)**

**Present: 1. Hon'ble Member (Judicial), Smt. Bidisha Banerjee
2. Hon'ble Member (Technical), Shri D. Arvind**

In the Matter of	Universal Exports Pvt. Ltd. 2. Pathankote Industries Pvt. Ltd. (Transferor Companies) And R.G. Agencies Pvt. Ltd. (Transferee Company)
Under Section	U/s 230-232 of Companies Act, 2013

For Petitioner (s) : Mr. Babu Lal Patni, CS

For Respondent (s) :

ORDER

Ld. Authorized Representative CS Mr. Babu Lal Patani is present on behalf of the Applicant. There is no appearance for the RD.

List the matter before the regular Bench on **21.05.2024**.

Sd/-
D. Arvind
Member (Technical)

Sd/-
Bidisha Banerjee
Member (Judicial)